


**7. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

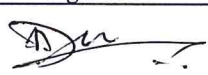
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 268 /9//HDB/2017
NAME OF THE COMPANY	Narne Constructions Ltd
NAME OF THE PETITIONER(S)	Col. Giridhar & Mr. H Ravindranth
NAME OF THE RESPONDENT(S)	Narne Constructions Ltd
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Rajendra	Advocate	9440066644	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhishek Desai Mr. V. HARIHARAN	Advocate	9652368372	

**ORDER**

Heard Mr.K.Rajendra learned counsel for the Petitioner and Mr.V.Hari Haran learned counsel for the Respondent. Discussions in the subject matter are still pending, thus requested two weeks' time.

Post the case on 13.02.2018.



**Member (Tech)**



**Member (Judl)**